

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2997
TO BE ANSWERED ON 15.03.2021**

INTERNAL MIGRATION IN INDIA

2997. SHRIMATI APARAJITA SARANGI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government maintains the data of the number of persons who have migrated externally from each state in India to another in the last 10 years;**
- (b) if so, the details thereof specific to external migration from Odisha in the last 10 years, including the reasons for the same;**
- (c) if not, whether the Government has plans to conduct surveys to assess the same and if so, details thereof and if not, the reasons therefore;**
- (d) whether the Government plans to release "Migration in India" reports for the years subsequent to 2008 and if so, details thereof and if not, the reasons therefore;**
- (e) whether the Government considers updating the data more frequently given the increasing trend in internal migration within India and if so, the details thereof and the action taken thereon; and**
- (f) if not, the reasons therefore?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (f): Migration of workers from one place to another is a continuous process. The workers migrate out of their native places in search of livelihood. The Constitution of India guarantees the right to every citizen to move and reside in any State/UT in search of Occupation/Job. According to the Economic Survey 2016-17 the size of the workforce as per Census 2011, was 482 million (48.2 crore) people and based on extrapolation, this figure could have exceeded 500 million (50 crore) in 2016. If the share of migrants in the workforce is estimated to be even 20%, the size of the migrant workforce can be estimated to be over 100 million (10 crore) in 2016 in absolute terms.

Contd..2/-

Labour Bureau, an attached office of the Ministry of Labour & Employment , has been entrusted with the task of conducting the All India Survey on Migrant workers.

Ministry of Labour & Employment is developing a comprehensive National Data base of the Unorganized workers (NDUW) to collect relevant information of unorganized workers and inter-alia help in delivery of various social security and welfare schemes being implemented for them.

Further, Ministry of Statistical and Programme Implementation., National Statistical Office (NSO) launched Multiple Indicator Survey during January- December 2020. In this survey, provisions have been made to capture information on migration. The information is being collected on last usual place of residence of the migrants in relation to the place where they are being listed (present place of enumeration) in terms of the following details:

- (i) rural area of same district**
- (ii) urban area of same district**
- (iii) rural area of same state but another district**
- (iv) urban area of same state but another district**
- (v) rural area of another state**
- (vi) urban area of another state**
- (vii) another country**

Besides, as part of the Periodic Labour Force Survey (PLFS) of National Statistical Office (NSO) information is being collected during July 2020 – June 2021 on (i) migration and (ii) temporary visitors in the selected households.
